

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 2276 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Aniel Kumar Saha Vs. Assets Care & reconstruction Enterprise Ltd. | Rajat Bhardwaj |
| 2. | I.A. No. 2280 of 2023 in Restoration App. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 163 of 2023 | Aaishwary Construction Vs. Suntech Petro Pvt. Ltd. & Ors. | Sumant Bhardwaj |
| 3. | I.A. No. 2281 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Neeta Saha Vs. Assets Care & Reconstruction Enterprise Ltd. | Rajat Bhardwaj |
| 4. | I.A. No. 2283 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Aunirban Saha Vs. Assets Care & Reconstruction Enterprises Ltd. | Rajat Bhardwaj |

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Assistant Registrar